नही किया गया है जिसके परिणामस्वरूप राज्य को हानि हो रही है; ग्रौर

Written Answers

(ग) यदि हा, तो इसके क्या कारण है?

†[Non-renewal of contract for royalty

To the Mine owners in Madhya
Pradesh

*103. SHRI V. K. SAKHLECHA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that several minerals and metals such as iron ore, lime-stone, soap-stone are available in Mandsaur district of Madhya Pradesh:
- (b) whether it is also a fact that the Suwa Khera lime-stone mines in Mandsaur District are quite old and the contract for royalty collection given by the State Government expired long ago and the same has not been renewed as a result of which the State are incurring loss; and
 - (c) if so, the reasons therefor]?

इस्पात और खान मंत्री (ओ एस० मोहन कुमार-मंगलम्): (क) जी, हां । मध्य प्रदेश के मंदसौर जिले में चूनाश्म के काफी श्रच्छे निक्षेप और हेमाटाइट, लीह श्रयस्क श्रीर मूतिकाश्मों के लघु प्राप्ति-स्थल होने की सूचना मिली है। जिले में सोप-स्टोन के किसी निक्षेप की सूचना नही मिली है।

(ख) ग्रीर (ग) यह मामला राज्य सरकार मे सम्बधित है।

†[THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) Yes, Sir. Fairly good deposits of lime stone, minor occurrences of Hematite iron ore and clays have been reported from the Mandsaur district of Madhya Pradesh. No deposit of soapstone has been reported from the district.

(b) and (c) This is a matter which is the concern of the State Government.]

WAR SHIPS FROM YUGOSLAVIA

*104. SHRI KALI MUKHERJEE SHRI P. S. PATIL :

Will the Minister of DEFENCE be pleased to state:

- (a) whether India is purchasing three war ships from Yugoslavia,
- (b) if so, the terms of the purchase and foreign exchange to be spent thereon; and
- (c) by what time they are likely to be delivered?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) and (c) Do not arise.

ARMS AID TO PAKISTAN

*105. SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO: SHRI DEBANANDA AMAT: SHRI M. K. MOHTA: SHRI CHANDRAMOULI JAG-ARLAMUDI: SHRIK. C. PANDA: SHRI SUNDAR MANI PATEL: SHRI VENIGALLA SATYA-NARAYANA: SHRI SITARAM KESRI: SHRIMATI SITA DEVI: SHRI M. S. ABDUL KHADER: SHRI G. R. PATIL: SHRISURAJ PRASAD: SHRI J. P. YADAV: SHRIMATI PRATIBHA SINGH: SHRI V. K. SAKHLECHA

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been invited to a report appearing in the *Hindustan Times* dated the 19th March, 1973, giving details of the arms aid to Pakistan by the United States and China; and

^{†[]} English translation.

(b) if so, the extent to which the new delivery would affect the military balance between India and Pakistan and the reaction of the Government of India thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) The supply of these arms and spare parts by U.S.A. to Pakistan will considerably improve Pakistan's offensive capability. All related developments in Pakistan bearing on our security are taken into consideration in formulating our defence plans.

OBSERVATIONS MADE BY THE FORMER DEFENCE SECRETARY

*106. SHRI K. P. SINGH DEO:
SHRI DEBANANDA AMAT:
SHRI M. K. MOHTA:
SHRI DAHYABHAI V. PATEL:
SHRI K. C. PANDA:
SHRI LOKANATH MISRA:
SHRI SUNDAR MANI PATEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government's attention has been invited to the observations made by the former Defence Secretary, Shri P.V.R. Rao, recently published in the *Statesman* of March 31, 1973 to the effect that the scheme to manufacture HS-748 aircraft under licence in this country is a clear illustration of divided counsel and misplaced loyalties, and a classic example of how not to handle a vital defence project; and
 - (b) if so, Government's reaction thereto?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The observations stated to have been made by Shri P. V. R. Rao have been looked into by the Government. The manufacture of this aircraft was decided upon after

Government considered all the offers on their merits in 1959 based on the recommendations of a Committee of experts. There was no question of any divided council and misplaced loyalties, in this matter. Regarding his alleged observation about the lapses in handling this project, it may be stated that this project was a subject matter of detailed examination by the Public Accounts Committee, (vide their 37th Report-1964-65) and the Committee on Public Undertakings (Eighth Report—1967-68). These observations had been noted by the Government.

सिक्किम में राजनैतिक स्थिति

*107. श्री पंढरीनाथ सीतारामजी पाटिल :

श्री जी॰ गोपीनाथन नायर:

श्री देवानन्द ग्रमतः

श्री एन० जी० गोरे:

श्री बाबभाई एम० चिनाई :

श्री स्रोडम् प्रकाश त्यागी :

श्री सुरज प्रसाद :

श्री एस० कुमारन:

श्री एस० ए० खाजा मोहिदीन :

श्री सन्दा नारायणप्पा :

श्रीके० चन्द्रशेखरन्ः

श्री सवाई सिंह सिसोदिया :

श्रीमती लक्ष्मी कुमारी चुंडावत :

श्री सनत कूमार राहा:

श्री सुन्वर मणि पटेल :

श्री डाह्याया भाई पटेल:

श्रीलोकनाय मिश्राः

श्रीमती प्रतिभा सिंह:

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सिक्किम के चोग्याल द्वारा ग्रनुरोध किये जाने पर भारत सरकार ने वहां कानून ग्रौर व्यवस्था पुन: स्थापित करने की दृष्टि से सिक्किम के प्रशासन को ग्रपने हाथ में ले लिया है;